

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 159 OF 2014 & IA Nos. 255 & 256 OF 2014

And

APPEAL NO. 160 OF 2014 & IA NOS. 257 & 258 OF 2014

Dated: 9th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 159 OF 2014 & IA NOS. 255 & 256 OF 2014

In the matter of:

GAIL India Ltd.	Appellant(s)
Vs.		
Welspun Maxsteel Ltd. & Ors.	Respondent(s)

APPEAL NO. 160 OF 2014 & IA NOS. 257 & 258 OF 2014

In the matter of:

GAIL India Ltd.	Appellant(s)
Vs.		
M/s Ispat Industries Ltd. & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Vinod Kapoor
Mr. Vivek Paul

Counsel for the Respondent(s) : Mr. G. Umamathy for R-1
Mr. Sumit Kishore for PNGRB

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **06.01.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**